

- (b) (i) Review by the Government of the working of the Sponge Iron India Limited, Hyderabad, for the year 1995-96.
- (ii) Annual Report of the Spong Iron India Limited, Hyderabad, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 885/96]

- (c) (i) Review by the Government of the working of the Hindustan Steelworks Construction Limited for the year 1995-96.
- (ii) Annual Report of the Hindustan Steelworks Construction Limited, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 886/96]

- (d) (i) Review by the Government of the working of the Metallurgical and Engineering Consultants (India) Limited, for the year 1995-96.
- (ii) Annual Report of the Metallurgical and Engineering Consultant (India) Limited for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 887/96]

- (e) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 1995-96.
- (ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 888/96]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Aluminium Company Limited and the Ministry of Mines for the year 1996-97.

[Placed in Library, See No. LT 889/96]

**Memorandum of Understanding between
Telecommunications Consultants India Ltd. and
Department of Telecommunications for 1996-97.**

[Translation]

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : Mr. Speaker, Sir, I beg to lay on the table of the House a copy of the Memorandum of

Understanding (Hindi and English versions) between Telecommunications consultants India Ltd. and Department of Telecommunications for the year 1996-97.

[Placed in Library, See No. LT 890/96]

12.03 hrs.

**PUBLIC ACCOUNTS COMMITTEE
STATEMENTS**

[Translation]

DR. MURLI MANOHAR JOSHI (Allahabad) : Sir, I beg to lay on the table of the House the statements (Hindi and English versions) showing action taken by the Government on the recommendations contained in the chapter-one and final reply in regard to chapter-five :

- (1) 92nd Report 7th Lok Sabha on purchase and stores.
- (2) 93rd Report (7th Lok Sabha) on Wheel and Axle Plan—
- (3) 126th Report (7th Lok Sabha) on Central Railway-Idling of Imported Invertors and Deposit Works on Railways
- (4) 192nd Report (7th Lok Sabha) on Western Railway Immobilisation of Railway coaches consequent on fire during shooting of 'The Burning Train' and Eastern Railway - Damages to and deficiencies in wagons delivered to a Steel Plan.
- (5) 199th Report (7th Lok Sabha) on Wagon availability on the Railways.
- (6) 2nd Report (8th Lok Sabha) on Metro Railway, Calcutta.
- (7) 10th Report (8th Lok Sabha) on Coaching Services.
- (8) 66th Report (8th Lok Sabha) on Western Railway Construction of a metre gauge line from Dabla to Singhana.
- (9) 10th Report (9th Lok Sabha) on Manickgarh-Chandur New BG Line and Chitradurg-Rayadurg New MG line.
- (10) 12th Report (9th Lok Sabha) on Railway Electrification.
- (11) 13th Report (9th Lok Sabha) on Metropolitan Transport Project, Calcutta.
- (12) 16th Report (10th Lok Sabha) on Wheel and Axle Plant, Yelahanka.
- (13) 22nd Report (10th Lok Sabha) on Madras Atomic Power Project.